

32

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.76/BB/ 2017	-	Admission	Rule 6 of IB	Impact Safety Glass Works Pvt Ltd Vs SBI

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S. Jayalakshmi

For Corporate  
Debtor



Counsel for petitioner is present. She has filed one memo along with annexures stating that the petitioner has complied the objections raised by the Registry. The matter is listed today for admission. There is one creditor in this petitioner company which is State Bank of India.

At the first instance, notice is ordered to the financial creditor, the Bank before admitting the petition.

Registry is directed to issue notice to the financial creditor to the address stated in the memo.

List it on 04.09.2017.



MEMBER (J)



MEMBER (T)